

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 285 OF 2015**  
**APPEAL No. 82 OF 2015**  
**APPEAL No. 136 OF 2015**  
**APPEAL No. 274 OF 2015**  
**APPEAL No. 58 OF 2016**

**Dated: 24<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Tata Power Delhi Distribution Ltd.**

**.... Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anjani Srivastava  
Ms. Divyanshu Bhatt  
Mr. Anurag Bansal (Rep.) for DPDDL

Counsel for the Respondent(s) : Mr. Divyanshu Rai for  
Mr. Nikhil Nayyar for R.1  
(for A.Nos.285/15 & 58/16)  
  
Mr. Prashant Bezboruah  
(for A.Nos.82/15,136/15,& 274/15)

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **23.08.2017.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**